

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - I

ITEM No.111
CP(IB)/116(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

Bank of Baroda

.....Applicant

V/s

Saurabh Kumar Tayal

.....Respondent

Order delivered on 10/04/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Yahya Batatawal, Advocate

For the Respondent : None

ORDER

In compliance with the last order dated 11.03.2024, Learned Counsel for the applicant submits that he has served the Counsel for the respondent / personal guarantor, and he will file proof of the same by way of an affidavit.

Today, again none has appeared on behalf of the respondent.

Re-list on 10.05.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

SHAMMI KHAN
MEMBER (JUDICIAL)